

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:682
ANSWERED ON:26.02.2015
LINKING OF SOUTHERN GRID WITH NATIONAL GRID
Muddahanumegowda Shri S.P.

Will the Minister of POWER be pleased to state:

- (a) whether there is any proposal to link Southern Grid with the National Grid on a war footing to control black-outs in major parts of the country;
- (b) if so, the details thereof;
- (c) whether any directives have been issued to the consumer States to ensure that consumption of power is maintained within the limits and any infringement would be taken up seriously which caused such black-outs in different regions; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) : On 31st December 2013, Southern Region was synchronously connected to the other regional power grids with the commissioning of 765 kV Raichur – Solapur Transmission Circuit – I thereby achieving `ONE NATION – ONE GRID – ONE FREQUENCY. The link was further strengthened with the commissioning of 2nd Circuit of 765 kV Raichur-Solapur Transmission line on 30th June, 2014.

(c) & (d) : All the consumer States have to follow the regulations on Indian Electricity Grid Code and the Deviation Settlement Mechanism and related matters to maintain the drawal from the grid within the limits as notified by as Central Electricity Regulatory Commission(CERC) from time to time.

As per the provisions of the Indian Electricity Grid Code (IEGC), Regional Load Despatch Centres (RLDCs) also submit periodic reports on the instances of persistent/significant non-compliance of IEGC to CERC. Further, CERC has also issued direction to the concerned constituents to maintain system parameters and grid security by curbing overdrawal and ensuring effective load management. CERC has also initiated suo-motto action to ensure grid discipline by the constituents.